

HIGH COURT OF JUDICATURE AT ALLAHABAD

CORRIGENDUM

DATED: ALLAHABAD: August 8, 2006

NO. 1460/DR (S)/2006

Pursuant to Government Office Memo (Corrigendum) No. 5089/II-4-06-32(2)/98 T.C.-2 dated 25.7.2006, the name of Sri Taiyyab Ahmad Ansari in the Court's Notification Nos. 1477/DR(S)/2003 dated 22.12.2003, 789/DR(S)/2004 dated 28.7.2004 and 834/DR(S)/2006 dated 3.6.2006 be read as Sri Taiyyab Ahmad.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 172/DR (S)/2006: Allahabad: Dated: August 8, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on Email).
7. The District & Sessions Judges, Lakhimpur Kheri & Hathras. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. Sri Taiyyab Ahmad, Civil Judge, Junior Division, [Sadabad](#) ([Hathras](#)) through District Judge, [Hathras](#). (Information available on E-mail).
11. The Officer on Special Duty (Computer)/Incharge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Misc.), High Court, [Allahabad](#).
13. The Assistant Registrar (Admin.), High Court, Allahabad.
14. The Assistant Registrar (Budget), High Court, Allahabad.
15. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
16. The Section Officer (Admin.-H), Section, High Court, Allahabad.
17. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Administrative Judge, [Hathras](#). (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(K. K. RANJAN)
DEPUTY REGISTRAR (SERVICES)**